

DIVISION BENCH  
COURT - II

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/140(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> MAY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS KALPANA AGARWAL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Ms. Tannya Baranwal, Adv. ] For the Financial Creditor  
Ms. Ankita Sengupta, Adv. ]

Mr. D. N. Sharma, Adv. ] For the Personal Guarantor  
Ms. Shreya Choudhary, Adv. ]

Mr. Sidhartha Sharma, Adv. ] For the Resolution Professional  
Mr. Rishav Dutt, Adv. ]  
Mr. Aman Kataruka, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **10.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*